



Title : Need to amend the guidelines of the Jal Jeevan Mission-Laid

DR. HEENA VIJAYKUMAR GAVIT (NANDURBAR): The Government of India is committed to the development of every section of the society and in furtherance of the same it is implementing Centrally Sponsored and Central Sector Schemes. However, the guidelines of several schemes provides for contribution by villagers or the residents of the region where the scheme is being implemented in the name of maintenance charges which include electricity bill for water supply etc. A case in point is the provision of community contribution towards the capital cost of water supply infrastructure and related source development under Jal Jeevan Mission wherein residents of a village have to contribute 10 percent of capital cost to the concerned Gram Panchayat. This creates an additional financial burden on villagers who are not financially sound. There have been instances of disparity between selected villages in a region in terms of compliance while paying maintenance charges. Hence, I request the Government to amend the guidelines of Jal Jeevan Mission and other schemes to waive off charges in the name of maintenance or capital cost to be borne by villagers. In order to ensure effective and time bound implementation of water supply projects, regional water supply schemes should be changed to individual village schemes.